

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
STARRED QUESTION NO. 66
TO BE ANSWERED ON 07.02.2024**

RAIL LAND DEVELOPMENT AUTHORITY

*** 66. SHRI K. MURALEEDHARAN:
SHRI DEEPAK BAIJ:**

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of current status of 103 identified railway stations under the railway station redevelopment projects undertaken by the Rail Land Development Authority (RLDA);**
- (b) the phased approach that the Government has devised to prioritise station redevelopment based on factors like passenger footfall, connectivity and strategic importance as per the recommendations of the Standing Committee;**
- (c) whether the Government has made any progress in establishing a streamlined approval process for fast tracking permissions and clearances for commercial development on railway land;**
- (d) if so, the details thereof; and**
- (e) the steps that have been taken by the Government to define and designate specific areas for commercial development within existing land use regulations?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 66 BY SHRI K. MURALEEDHARAN AND SHRI DEEPAK BAIJ TO BE ANSWERED IN LOK SABHA ON 07.02.2024 REGARDING RAIL LAND DEVELOPMENT AUTHORITY.

(a) to (e): Ministry of Railways has launched 'Amrit Bharat Station scheme' for development of Stations on Indian Railways. This scheme envisages development of stations on a continuous basis with a long term approach.

The scheme involves preparation of Master Plans and their implementation in phases to improve the amenities at the stations like improvement of station access, circulating areas, waiting halls, toilets, lift/escalators as necessary, cleanliness, free Wi-Fi, kiosks for local products through schemes like 'One Station One Product', better passenger information systems, executive lounges, nominated spaces for business meetings, landscaping etc. keeping in view the necessity at each such station. The Master Planning process involves designation of areas for commercial development.

The scheme also envisages improvement of building, integrating the station with both sides of the city, multimodal integration, amenities for Divyangjans, sustainable and environment friendly solutions, provision of ballast less tracks, 'Roof Plazas' as per necessity, phasing and feasibility and creation of city centres at the station in the long term.

So far, 1318 number of stations have been identified for redevelopment under this scheme over Indian Railways including 16 stations entrusted to Rail Land Development Authority for execution.

Statutory approvals for projects are processed as per the laid down processes and monitored at various levels for expeditious disposal.

Further, development/redevelopment/upgradation of Railway Stations is complex in nature involving safety of passengers & trains and requires various statutory clearances such as fire clearance, heritage, tree cutting, airport clearance etc. The progress also gets affected due to brown field related challenges such as shifting of utilities, (involving water/sewage lines, optical fiber cables, gas pipe lines, power/signal cables etc.,) infringements, operation of trains without hindering passenger movement, speed restrictions due to works carried out in close proximity of high voltage power lines etc. and these factors affect the completion time. Therefore, no time frame can be indicated at this stage .
